

ITEM NO.1501
(For Judgment)

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 300/2016

K. SREEDHAR RAO

PETITIONER(S)

VERSUS

UNION OF INDIA THROUGH SECRETARY,
MINISTRY OF LAW & JUSTICE, NEW DELHI

RESPONDENT(S)

Date : 06-09-2019 This petition was called on for pronouncement of judgment today.

For Petitioner(s) Mr. Navin Prakash, AOR
Mr. Aljo K. Joseph, Adv.

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR
(Appearance slip not given)

Hon'ble Mr. Justice M.R. Shah pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Arun Mishra, His Lordship and Hon'ble Mr. Justice B.R. Gavai.

The writ petition is dismissed in terms of the signed judgment.

Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER

(Signed 'Reportable' Judgment is placed on the file)